

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).5454/2010

SRI KUMARESH Petitioner(s)

VERSUS

THE DIVN.MANAGER NATIONAL INS.CO.LTD.ORS Respondent(s)

Date: 28/01/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. V.N. Raghupathy,Adv.
Mr.Lagnesh Mishra,adv.

For Respondent(s) Mr. R.D. Upadhyay,Adv.
Mr. Goodwill Indeevar ,Adv
Mr.R.K.Mittal,adv.
Mr.Atulesh Kumar,adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is granted three weeks
time as a last chance for taking fresh steps in correct
address against Respondent No.2.

List the matter on 23.02.2011.

(Sunil Thomas)
Registrar